

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). A statement showing the various measures adopted for enforcing Prohibition in the Union Territories other than Delhi is laid on the Table of the Lok Sabha. [See Appendix V. annexure No. 61.]

Voters in Naga Hills District

1577. Shri Hynniewta: Will the Minister of Law be pleased to state:

(a) the total number of voters in Naga Hills District for the 1951-52 and 1957 General Elections;

(b) whether there was any fresh enumeration of voters before the last election in Naga Hills;

(c) the number of Nagas in the Naga Hills who took part in the last Parliamentary elections;

(d) the number of polling stations in the Naga Hills and the average number of voters per polling centre; and

(e) the number of days before the polling date when the electoral rolls for the Naga Hills District were made available to the candidates for Lok Sabha?

The Minister of Law (Shri A. K. Sen): (a) to (e). Information is not available and will be laid on the table of the Lok Sabha in due course.

Assistant Commissioner for Scheduled Castes and Scheduled Tribes

1578. Shri Hynniewta: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the appointment of Assistant Commissioner for Scheduled Castes and Scheduled Tribes for Assam, Manipur and Tripura, has been made without the consent of the Union Public Service Commission. and

(b) if so, the reasons therefor?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No, Sir. The

Union Public Service Commission have concurred in the arrangements made in the post.

(b) Does not arise

Scholarships to Tribal Students

1579. Shri Hynniewta: Will the Minister of Education and Scientific

(a) the total amount of money given as scholarships to the tribal students of the tribal areas of Assam since the attainment of Independence year-wise;

(b) the number of such tribal students receiving technical scholarships and the amount spent on them during the above period; and

(c) whether Government propose to extend scholarships to Primary and Secondary stage of education?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Srimall): (a) and (b). Area-wise statistics of the scholarships awarded are not maintained and therefore the requisite information cannot be supplied.

(c) No, Sir.

Nagas

1580. Shri Hynniewta: Will the Minister of Home Affairs be pleased to state:

(a) since when the army was called to suppress the Naga hostile activities; and

(b) the percentage of the Naga Hills District cleaned of hostile activities?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The army was called in aid of civil power on the 2nd April, 1956.

(b) It is not possible to make such an estimation.